HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. <u>02</u>/Accts.

DATED, THE 3rd OF JANUARY, 2024

The Court has been pleased to re-constitute following Hon'ble Committees of the Court:-

A) Establishment Committee:-

- (i) Hon'ble Mr. Justice Sujit Narayan Prasad, Chairman
- (ii) Hon'ble Mr. Justice Rongon Mukhopadhyay, Member
- (iii) Hon'ble Mr. Justice Anil Kumar Choudhary, Member
- (iv) Hon'ble Mrs. Justice Anubha Rawat Choudhary, Member
- (v) Hon'ble Mr. Justice Ambuj Nath, Member
- B) Special Committee for effective implementation of Jharkhand State Civil Court's Officers and Staff (Recruitment, Promotion, Transfer and other Service Conditions) Rules 2018 and also for supervision over the High Court Selection-cum-Promotion Committee comprising of Registrar General, Registrar (Establishment) & Registrar (Vigilance) of this Court for the purpose of selection and promotion of the employees of Subordinate Court of the State of Jharkhand:-
 - (i) Hon'ble Mr. Justice Sujit Narayan Prasad, Chairman
 - (ii) Hon'ble Mr. Justice Rongon Mukhopadhyay, Member
 - (iii) Hon'ble Mr. Justice Anil Kumar Choudhary, Member
 - (iv) Hon'ble Mr. Justice Ambuj Nath, Member

By Order,

Sd/-Registrar General

Memo No. 04 / Accts.

DATED, THE 3rd OF JANUARY, 2024

Registrar General